

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12789/2001
(From the judgement and order dated 30/11/2000 in RCMP 29/99
of The HIGH COURT OF MADRAS)

GANDHIMATI & ORS

Petitioner (s)

VERSUS

MOHAN & ANR

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for permission to submit additional document(s)
and exemption from filing O.T.)

Date : 16/12/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)

Mr. M.A. Krishna Moorthy,Adv.

For Respondent (s)

Mr. S Nanda Kumar, Adv.
Mr. V Vijayan, Adv.
Mr. M Yogesh Kanna, Adv.
Mr. Rakesh K. Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J.R

In view of the letter circulated by learned
counsel for the petitioners, list after four weeks.

(D.P. WALIA)
Court Master

(S. KRISHNAN)
Court Master